

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

NEW BOMBAY BENCH

O.A. No. 115/91.
~~XXXXXX~~

198

DATE OF DECISION 13.6.1991.

Vidyadhar K. Dubey PetitionerMr. M.A. Mahalle. Advocate for the Petitioner(s)

Versus

Commissioner of Income Tax & Anr. RespondentMr. P.M. Pradhan Advocate for the Respondent(s)

CORAM

The Hon'ble Mr. U.C. SRIVASTAVA, VICE CHAIRMAN.

The Hon'ble Mr. M.Y. PRIOLKAR, MEMBER(A).

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?



(U.C. SRIVASTAVA)
VICE CHAIRMAN.

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY.

O.A.115/91.

Vidyadhar K. Dubey,
Vishal Apartment,
E/4, Kurla Road, Andheri(E),
BOMBAY - 400 069.

.. Applicant.

V/s.

1. Commissioner of Income Tax,
Bombay City - 11, Bombay,
Gauri Mittal Aayurvedic Hospital Bldg.,
Income Tax Office, Charni Road,
Bombay.
2. Chief Commissioner of Income Tax
(Technical), Aayakar Bhavan,
Maharshi Karve Road,
Mumbai - 400 020. .. Respondents.

Coram : Hon'ble Vice Chairman Shri U.C. Srivastava.
Hon'ble Member(A) Shri M.Y. Priolkar.

Appearances:

Mr. M.A. Mahalle, Advocate
for the applicant.

Mr. P.M. Pradhan, Advocate
for the Respondents.

ORAL JUDGMENT :

DATE : 13.6.1991.

(Per : Hon'ble Shri U.C. Srivastava, Vice Chairman)

Shri P.M. Pradhan, learned counsel appearing on behalf of the Respondents states that the suspension order which has been challenged in this application has since been revoked. He produced before us a copy of the order dated 11.6.1991 in this regard. The application has accordingly become infructuous and dismissed accordingly. So far as the earlier period of suspension and payment of arrears is concerned, it is open for the applicant to approach the department first in the matter.

There will be no order as to costs.

M.Y. Priolkar
(M.Y. PRIOLKAR)
MEMBER(A).

U.C. Srivastava
(U.C. SRIVASTAVA)
VICE CHAIRMAN.